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NATIONAL COMPAN<u>M5L</u>AW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 50/BB/ 2018	-	Admission	252(3)	M/s Aqua Chem Tech Projects (India) Pvt Ltd Vs ROC

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

HARISH KUMAR M.S.

9845153503

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ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Issue notice to ROC, Karnataka. Registry to prepare notice; Counsel to collect notice from the Registry and serve on ROC, Karnataka and file proof of service. List it on 27.02.2018.

Member (T)

Member (J)